

REVISED

ITEM NO.3

COURT NO.3

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 17-09-2018 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBER]**

For Petitioner(s)

**Mr. Pradeep Misra, AOR
Mr. Upendra Mishra, Adv.**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

The application for dasti service is rejected.

**Appropriate application be filed for taking steps for service
of notice on respondent within four weeks.**

**(MANISH SETHI)
COURT MASTER (SH)**

**(ANITA RANI AHUJA)
COURT MASTER (NSH)**

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